

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-228/ND/2020

IN THE MATTER OF:

M/s MEC Metal Exchange International GmbH
Vs
M/s Dwarkesh Alloys Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section –9 of IBC, 2016

Order delivered on 14.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Notice to Corporate Debtors/Respondents by all modes including process of the bench. Affidavit of service be also filed by the next date of hearing. List the case on 31.01.2020.

—Sel—

(K.K. VOHRA)
MEMBER (T)

—Sel—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)